

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ATHENA CHHATTISGARH POWER LIMITED Date of Commencement of Liquidation: 13-05-2021; List of Stakeholders as on Date: 16-05-2021; Name of IP: Mr. Kumar Rajan; Process Number: 1; Last 5 digit of registration number: 12116

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	14	103435954242	14	94030810152	0	9405144090	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	Annexure 4
5	Operational creditors (Workmen)	489	90629473	489	90629473				Annexure 5
6	Operational creditors (Employees)	105	79266982	105	60700887		18566096		Annexure 6
7	Operational creditors (Government Dues)	1	209380066	1	62973514		146406552		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	32	29382224849	32	18105111635	7639222304	3637890909		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	8	16609174395	8	8144555190		8464619205		Annexure 9
Total		649	149806630007	649	120494780851	7639222304	21672626852	0	